

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2468  
ANSWERED ON:22.07.2009  
PROPOSAL FOR RESTORATION OF WATER BODIES  
Bheiravdanji Shri Gadhi Mukeshkumar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has received proposals from various State Governments including Gujarat for repairs, renovation and restoration of water bodies in the respective States;
- (b) if so, the details thereof, project-wise and State-wise;
- (c) the action taken by the Government thereon; and
- (d) the funds allocated/released for the purpose during the last three years and the current year, State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (d) The Government of India sanctioned a pilot scheme for Repair, Renovation and Restoration (RRR) of 1098 water bodies in 26 districts of 15 states with an outlay of Rs.300 crore (Central Share of Rs. 225 crore) during X Plan. The Government has further approved a programme for Repair, Renovation and Restoration of Water Bodies with an outlay of Rs.10,000 crore (Central share of Rs. 2750 crore) for XI Plan. The Programme covers all states of the country including Gujarat. Under the scheme, the World Bank Loan Agreement has been signed with Tamil Nadu for Rs. 2182 crore for restoration of 5763 water bodies having a CCA of 4 lakh hectares, with Andhra Pradesh for Rs. 835 crore for restoration of 3000 water bodies with a CCA of 2.5 lakh hectares, with Karnataka for Rs.268 crore for restoration of 1225 water bodies having a CCA of 0.52 lakh hectare and with Orissa for Rs. 478 crore for restoration of 900 water bodies with CCA of 1.2 lakh hectare. An amount of Rs. 221.02 crore has been released to different states during the last three years and the current year under the above schemes as per details given in the Annexure.